

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27/08/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/347/2018

PETITION NUMBER : CP/548/IB/2017

NAME OF THE PETITIONER(S) : C.RAMASUBRAMANIAM

NAME OF THE RESPONDENT(S) : IN THE MATTER OF NAACHIAR PAPER BOARDS PVT
LTD

UNDER SECTION : 12(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	C. Ramasubramanian	RP for the Corporate Debtor	(Signature)
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(25)

MA/347/2018 IN CP/548/IB/2017

ORDER

RP representing the Corporate Debtor present and prayed for extending the period of CIRP by another 30 days specifying the reasons shown in the application MA/347/2018. Considering the submissions made by the RP, CIRP is extended by a further period of 30 days with effect from 17.08.2018.

In view of the above, this MA is **closed**.

SV
(S VIJAYARAGHAVAN)
Member (Technical)

SK
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr